

[English]

Amendment to Emigration Act, 1983 to Curb Illegal Export of Manpower

324. SHRI R. GUNDU RAO: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to bring forward legislation to amend the Emigration Act, 1983 in order to make it more effective to monitor the flow of Indian workers abroad and to protect their interests;

(b) if so, the details of the amendments likely to be made in the Emigration Act, 1983; and

(c) to what extent the amendments are likely to curb illegal manpower export?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). There are no firm proposals in this regard so far.

(c) The Emigration Act, 1983 and the Rules made thereunder already contain various provisions intended to check illegal manpower export.

Misuse of Land by Bharatiya Kala Kendra, etc.

325. SHRI R. JEEVARATHINAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Bhartiya Kala Kendra, Triveni Kala Sangam and Sangeet Bharti are misusing the land allotted to them by Land and Development Office, New Delhi;

(b) if so, the details thereof;

(c) whether any charges have been demanded from each of the above institutions;

(d) if so, the details thereof; and

(e) the further action taken or proposed in the matter?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (e). Misuse of land/buildings has been reported in all the three cases. Representations against the charges proposed to be levied have also been received from these institutions. No final decision has yet been taken on these representations and whether the misuse will be condonable on the basis of functional requirement of the institutions or the same may be temporarily regularised by levying penalty etc.

[Translation]

Employment of Players by F.C.I.

326. PROF. PREM KUMAR DHUMAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Food Corporation of India has provided employment to cricketers in order to encourage the game in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) Yes, Sir.

(b) The Food Corporation of India recruited about 30 cricket players since 1984 in sports quota.

Levy Sugar to U.P.

327. SHRI HARISH RAWAT: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the monthly quota of sugar

for public distribution in Uttar Pradesh has been reduced;

(b) if so, the reasons therefor;

(c) whether Government are aware that State Government has further reduced the quantity of sugar in hilly areas of Uttar Pradesh; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). There has been no reduction in the allocation of monthly levy sugar quota of Uttar Pradesh.

(c) and (d). Distribution of levy sugar to consumers through Public Distribution System is the responsibility of the State Government.

[English]

Energy Food Plants in the Country

328. SHRI BANWARI LAL PUROHIT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Modern Food Industries Limited a public sector undertaking, propose to set up more "energy food" plants in the country;

(b) if so, the names of the States/cities in which these energy food plants would be set up; and

(c) the date by which plants would be set up?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b). Rajasthan (Udaipur), Uttar Pradesh (Budaun) and Madhya Pradesh (Ujjain).

(c)

<i>Location</i>	<i>During the year</i>
1	2
Udaipur	1990-91
Ujjain	1990-91
Budaun	1991-92

[Translation]

Closed Textile Mills in Uttar Pradesh

329. SHRI RAJVEER SINGH: Will the Minister of TEXTILES be pleased to state:

(a) the number of the textile mills functioning at present in Uttar Pradesh;

(b) whether some textile mills in Uttar Pradesh are closed at present; and

(c) if so, the reasons for their closure and steps being taken by Government to revive these mills at an early date?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) 54 Cotton/Man-made fibre textile mills were functioning in Uttar Pradesh as on 31.3.1990.

(b) Yes, Sir.

(c) Reasons for closure can be attributed to various factors including low productivity, lack of modernisation, inefficient management, financial constraints, labour unrest, etc. Government have set up a Nodal Agency to evolve and implement packages for the rehabilitation of sick/closed textile mills found to be viable. Government have